

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 161
TO BE ANSWERED ON 10.12.2015

ROOFTOP SOLAR POWER

*161. SHRI K. PARASURAMAN:
SHRI MAHEISH GIRRI :

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government has urged the State Governments to set up roof top solar units on residential and commercial buildings and if so, the details thereof;
- (b) whether the Government has identified States with high potential of solar power and if so, the details thereof;
- (c) whether the Government proposes to give special incentives for promoting installation of roof top panels, if so, the details thereof; and
- (d) the funds allocated and utilised for the purpose during the last three years and the current year, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a),(b),(c)&(d): A Statement is laid on the Table of the House.

Statement

Statement referred to in reply to parts (a),(b),(c) & (d) of Lok Sabha Starred Question No. 161 to be answered on 10/12/2015 regarding 'Rooftop Solar Power'

(a): Yes Madam. The Government has requested State Governments to set up solar rooftop systems in residential, commercial, industrial and institutional sectors in the country from time to time through letters. State-wise targets for installation of solar rooftop systems with aggregate capacity of 40,000 MWp to be achieved by the year 2022 are given in **Annexure-I**.

(b): National Institute of Solar Energy, an autonomous institution of the Ministry has estimated potential of about 750 Gigawatt (GWp) of solar power including rooftops, in the country. The State-wise estimated solar power potential is given in **Annexure-II**.

(c): Yes Madam. There is a provision for Central Financial Assistance of 30% of the benchmark cost for general category States/UTs, 70% for special category States/UTs, Andaman & Nicobar and Lakshadweep Islands. In addition the following incentives are also available for installation of solar rooftop systems:

- Fiscal incentives such as accelerated depreciation, concessional custom duty, excise duty exemptions and income tax holiday for 10 years
- Loans for system aggregators from Indian Renewable Energy Development Agency Limited (IREDA) at concessional interest rate (9.9% to 10.75% per annum)
- Under Priority Sector Lending, loans are available upto Rs. 10 lakhs for individuals and upto Rs. 15 crore for renewable energy projects
- Bank loans as a part of home loan/ home improvement loan for solar rooftop systems

(d): The State/UT wise details of funds allocated and released during last three years and the current year for grid connected solar rooftops is given in **Annexure-III**.

Annexure-I

Annexure-I referred in reply to part (a) of the Lok Sabha Starred Question No. 161 to be answered on 10.12.2015.

State-wise proposed targets for 40,000 MWp Grid Connected Solar Rooftop Projects

Sl. No.	States	Total (MWp)
1	Andhra Pradesh	2000
2	Bihar	1000
3	Chhattisgarh	700
4	Delhi	1100
5	Gujarat	3200
6	Haryana	1600
7	Himachal Pradesh	320
8	Jammu & Kashmir	450
9	Jharkhand	800
10	Karnataka	2300
11	Kerala	800
12	Madhya Pradesh	2200
13	Maharashtra	4700
14	Orissa	1000
15	Punjab	2000
16	Rajasthan	2300
17	Tamil Nadu	3500
18	Telangana	2000
19	Uttarakhand	350
20	Uttar Pradesh	4300
21	West Bengal	2100
22	Arunachal Pradesh	50
23	Assam	250
24	Manipur	50
25	Meghalaya	50
26	Mizoram	50
27	Nagaland	50
28	Sikkim	50
29	Tripura	50
30	Chandigarh	100
31	Goa	150
32	Dadra & Nagar Haveli	200
33	Daman & Diu	100
34	Puducherry	100
35	Andaman & Nicobar Islands	20
36	Lakshadweep	10
	Total	40000

Annexure – II

Annexure-II referred in reply to Part (b) of the Lok Sabha Starred Question No. 161 to be answered on 10.12.2015.

State-wise Estimated Solar Power Potential

Sl. No.	State	Solar Power Potential (GWp)
1.	Rajasthan	142.31
2.	Jammu & Kashmir	111.05
3.	Maharashtra	64.32
4.	Madhya Pradesh	61.66
5.	Andhra Pradesh	38.44
6.	Gujarat	35.77
7.	Himachal Pradesh	33.84
8.	Odisha	25.78
9.	Karnataka	24.70
10.	Uttar Pradesh	22.83
11.	Telangana	20.41
12.	Chhattisgarh	18.27
13.	Jharkhand	18.18
14.	Tamil Nadu	17.67
15.	Uttarakhand	16.80
16.	Assam	13.76
17.	Bihar	11.20
18.	Manipur	10.63
19.	Mizoram	9.09
20.	Arunachal Pradesh	8.65
21.	Nagaland	7.29
22.	West Bengal	6.26
23.	Kerala	6.11
24.	Meghalaya	5.86
25.	Sikkim	4.94
26.	Haryana	4.56
27.	Punjab	2.81
28.	Tripura	2.08
29.	Delhi	2.05
30.	Goa	0.88
31.	UTs	0.79
	Total	748.98

Annexure-III

Annexure-III referred in reply to Part (d) of the Lok Sabha Starred Question No. 161 to be answered on 10.12.2015.

State-wise details of funds allocated and released, during last three years and current year for grid connected solar rooftops (2012 to 2015-16).

Sl. No.	State/UTs	Funds Allocated (Rs. in Crore)	Funds Released (Rs. in Crore)
1.	Andhra Pradesh	41.50	2.41
2.	Chhattisgarh	14.98	-
3.	Delhi	21.60	-
4.	Gujarat	17.29	1.03
5.	Goa	5.40	-
6.	Haryana	13.69	-
7.	Kerala	17.34	-
8.	Madhya Pradesh	15.00	1.24
9.	Odisha	10.80	-
10.	Punjab	15.00	-
11.	Rajasthan	18.00	-
12.	Tamil Nadu	33.99	4.21
13.	Telangana	14.32	-
14.	Tripura	0.59	-
15.	Uttarakhand	20.42	3.90
16.	Uttar Pradesh	19.52	0.01
17.	West Bengal	14.55	0.80
18.	Chandigarh	21.02	18.37
	Total	315.01	31.97